

(ii) The Balmer Lawrie and Company Limited and Steel Containers Limited Amalgamation Order 1976, published in Notification No. SO 543(E) in Gazette of India dated the 12th August, 1976 together with Corrigenda thereto published in Notification No. S.O. 593 (E) (English version) and SO 594 (E) (Hindi version) in Gazette of India dated the 6th September, 1976 [Placed in Library. See No LT-11382/76]

(e) A copy of the Companies (Acceptance of Deposits) Second Amendment Rules, 1976 (Hindi and English versions) published in Notification No. GSR 820 (E) in Gazette of India dated the 27th September, 1976, under sub-section (3) of section 642 of the Companies Act, 1956 [Placed in Library See No LT-11383/76]

ANNUAL REPORT OF ALL INDIA
INSTITUTE OF MEDICAL SCIENCES,
NEW DELHI FOR 1975-76.

THE DEPUTY MINISTER IN THE
MINISTRY OF HEALTH AND
FAMILY PLANNING (SHRI A K M
ISHAQUE) I beg to lay on the
Table a copy of the Annual Report
(Hindi and English versions) of the
All India Institute of Medical Sciences,
New Delhi, for the year 1975-76
under Section 19 of the All India
Institute of Medical Sciences Act,
1956 [Placed in Library. See No
LT-11384/76]

Arms (Amdt) Rules, 1976

THE DEPUTY MINISTER IN THE
MINISTRY OF HOME AFFAIRS
(SHRI F H MOHSIN) I beg to
lay on the Table a copy of the Arms
(Amendment) Rules, 1976 (Hindi and

English versions) published in Notification No. GSR 1242 in the Gazette of India dated the 21st August, 1976, under sub-section (3) of section 44 of the Arms Act, 1959 [Placed in Library. See No LT-11385/76]

REVIEWS AND ANNUAL REPORTS OF
AGRO-INDUSTRIES CORPORATIONS OF
PUNJAB, ANDHRA PRADESH, WEST
BENGAL, KERALA AND STATEMENTS FOR
DELAY, ETC

THE DEPUTY MINISTER IN THE
MINISTRY OF AGRICULTURE AND
IRRIGATION (SHRI PRABHUDAS
PATEL) I beg to lay on the Table—

(1) A copy each of the following
papers under sub-section (1)
of section 619A of the Companies
Act, 1956 —

(a)(i) Review (Hindi and English versions) by the Government on the working of the Punjab Agro-Industries Corporation Limited, Chandigarh, for the year ending 31st May, 1973

(ii) Annual Report (Hindi and English versions) of the Punjab Agro-Industries Corporation Limited, Chandigarh for the year ending 31st May, 1973 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon [Placed in Library. See No LT-11386/76]

(b) (i) Review (Hindi and English versions) by the Government on the working of the Andhra Pradesh State Agro-Industries Corporation Limited, Hyderabad, for the year ending 30th June, 1973

(ii) Annual Report (Hindi and English versions) of the Andhra Pradesh State Agro-Industries Corporation Limited, Hyderabad, for the year end-

ing 30th June, 1973 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-11387/76].

- (c) (i) Review (Hindi and English versions) by the Government on the working of the West Bengal Agro-Industries Corporation Limited, Calcutta for the year ending 31st March, 1974.
- (ii) Annual Report (Hindi and English versions) of the West Bengal Agro-Industries Corporation Limited, Calcutta for the year ending 31st March, 1974 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-11386/76].
- (d) (i) Review (Hindi and English versions) by the Government on the working of the Kerala Agro-Industries Corporation Limited, Trivandrum, for the year ending 31st March, 1974
- (ii) Annual Report of the Kerala Agro-Industries Corporation Limited, Trivandrum for the year ending 31st March, 1974, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) Four statements (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (1) above.
- (3) A statement (Hindi and English versions) explaining the reasons for not laying simultaneously Hindi version of the document mentioned at

(1) (d)(ii) above. [Placed in Library. See No. LT-11389/76].

FINANCE ACCOUNTS OF THE UNION GOVERNMENT FOR 1974-75

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): I beg to lay on the Table a copy of the Finance Accounts of the Union Government for the year 1974-75 (Hindi and English versions). [Placed in Library See No. LT-11390/76].

TOBACCO BOARD (AMENDMENT) RULES, 1976 AND ANNUAL REPORT OF TRADE DEVELOPMENT AUTHORITY, NEW DELHI FOR 1975-76

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): I beg to lay on the Table—

- (1) a copy of the Tobacco Board (Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 1259 in Gazette of India dated the 28th August, 1976, under sub-section (3) of section 32 of the Tobacco Board Act, 1975 [Placed in Library. See No. LT-11391/76].
- (2) A copy of the Annual Report (Hindi and English versions) of the Trade Development Authority, New Delhi, for the year 1975-76. [Placed in Library. See No. LT-11392/76].